

# ICDT 2018

## International Conference on Digital Transformation: Preservation, Policy and Privacy

November 29- December 01, 2018



**National Law University Delhi, India**  
*(A Decade of Excellence)*



Jointly organized by



Associate Partners





## THEMATIC BACKGROUND

Digital transformation is the integration of digital technology into different areas, fundamentally changing how you operate and deliver value to stakeholders. It demands a radical and cultural change that requires organizations to continually challenge, experiment, and get comfortable with failure. This new digital landscape has gathered new tools and technologies and ranges of perspective on digital transformation not only in the education system, but also transform public services through various disruption, to improvise the sustainable lifestyle using data, information and knowledge. These stimulus transformations accelerate productivity growth and are instrumental in addressing pressing challenges and harness skills to privacy, security and social interactions too. Digital preservation is a formal endeavor to ensure that digital information of continuing value remains accessible and usable. It combines with three commissions together and integrate such as Policies, Strategies and Actions to fortify access to reformatted and born digital content. Whereas Digital Privacy is a trending social concern, the privacy protection debate has sparked many controversies and bolster issues of social security. New age Information and Knowledge Centers are struggling with conflicts over surveillance, secrecy and protection of intellectual freedom in the new paradigm shift which is privacy centric. For effective digital transformation implementation, it is important it should be inclusive, coherent and a holistic approach towards digital rights policy proficient with meteoric pace of changes. This international conference will focus on the discussion and deliberations on many of the issues emerging out in relevance to digital transformation as many sectors of Research and Knowledge industries are still at the early stages of such profound transformation.



## WHY DIGITAL TRANSFORMATION

Digital technology has transformed the landscape of engagement, libraries and information centres, in such a way that impacts every area of knowledge operation. This means managing transition to a digitally driven model isn't just critical to accelerate speed of information services but it's crucial to knowledge survival. The top three reasons digital transformation is so important in research and information industries are:

**Acceleration of Change** – The pace of digital change is rising exponentially, making it very difficult to maintain a position of an information center irrespective of the fields, and requiring an acceleration of new digital innovative solutions to academic and special library centers.

**Digital Competition** – Publication Companies are under ever increasing pressure to compete digitally, and long established business models are being disrupted by “born digital” start-ups. This competition needs to be cope by various library centers for update their clientele.

**Change in Expectations** – Researchers and other patrons expect a good experience across all touch points, a library manager must ensure their interactions are seamless and exceptional.

**Change in Access to Knowledge** – Anytime, Anywhere for Anyone. The revolutionary change in the content, context and technology. Libraries need to work 24X7 outside the wall to facilitate fast and expedite services to its clientele.

## PROSPECTIVE PARTICIPANTS

At the ICDT, we expose and explore the newest and greatest challenges related to the application of emerging technologies today. The event will include:

- Provocative keynotes by pioneers in emerging technologies.
- A panel of leaders in digital transformation from India and abroad will share their experiences in this transformation journey.
- A diverse crowd of over 600 Professors, IT Professionals, Information Science Practitioners, scholars and researchers, entrepreneurs, and students from India and beyond.





## ABOUT NATIONAL LAW UNIVERSITY DELHI

The National Law University, Delhi (NLU Delhi), has been established with a mandate to transform and redefine the process of legal education. The University aims to create a *sui generis* legal education system that is able to chisel a new generation of lawyers who are able, competent and humane and who would permeate not only into the legal system of our country, but also of the world as a whole, so as to meet the challenges of ever-evolving humane society. Dynamic in vision and robust in commitment, the University in a very short span of time has shown terrific promise to become a world class institution. In the NIRF Rankings 2018, NLU Delhi was ranked as second best law school in the country with a score of 74.58 out of 100. NLUD has been accredited with 'A' Grade by NAAC with a benchmark CGPA of 3.59 on a 4 point scale. We have also been granted CAT-1 status by MHRD for graded autonomy and rank at no. 2 in Delhi and no. 8 in the country as per the NAAC score. The lawyers and researchers of tomorrow trained here are expected to be committed to make the manifesto of '*justice to all*' and '*equal access to justice*' a living reality and help in the speedy dispensation of justice. Visualising the track fared so far; the NLU Delhi is all set to become a University with a difference committed to offer a socially relevant education. The University organised approximate 135 international and national events including conference seminars, symposiums and training workshops in the year 2017. The National Law University Delhi warmly welcome academicians, policy makers, professional bodies and students to be part of such a mega event for discussing and deliberating issues related to digital transformation of educational, social and cultural activities.

## PARTNERS

ICDT 2018 is going to bring more and more Academic and Research Institutions on a single platform with a moto to discuss and deliberate common issues at a single platform. The following academic and research players would be part of the event.

- ☐ National Law Institute University, Bhopal
- ☐ Rajiv Gandhi National University of Law, Punjab
- ☐ The Energy and Research Institute, New Delhi
- ☐ Indian Law Institute, New Delhi
- ☐ IFLA- Asia Oceania
- ☐ Indian Library Association
- ☐ CSIR-NISCAIR





## CONFERENCE OBJECTIVES



- ≡ To discuss the rising contemporary issues related to digital disruption in information world
- ≡ To discuss the issues related to data security and privacy in digital era
- ≡ To get an exposure of various tools and techniques used in the digital transformation process
- ≡ Increase opportunities to share innovative practices and concepts across the profession, nationally and internationally, and among all libraries.
- ≡ Increase recognition of and support for experimentation with innovative and transformational ideas.
- ≡ Help libraries and information centres make use of new and emerging technologies by promoting and supporting technological experimentation and innovation.
- ≡ Increase leadership development and training opportunities designed to support the ongoing transformation of libraries.

## SPEAKERS AND DELEGATES



- ≡ Jurist and Judicial Officers.
- ≡ International Speakers having sound knowledge and expertise in digital information management, social media and other relevant issues.
- ≡ Ministers/ Policy Makers from Concern Ministries; Government of India Experts/Higher Officials from Various Ministries.
- ≡ Scientists and Innovators contributed in development of Digital Transformation in various aspects of social life viz. AADHAR, E-Governance, and Government Public Information dissemination.
- ≡ Professors and working professionals having deep concern about issues like copyrights, privacy, and digital right management and so on.
- ≡ Leading Librarians and Information Scientist doing marvellous in the field of digital information management and dissemination.
- ≡ Young Professionals from India and Abroad with sharp visions about the conference themes and moto.

## TOPIC FOR DISCUSSION

- ≡ Digital Transformation of Information and its impact on Society
- ≡ Preservation Issues of Scholarly Literature in Digital Era
- ≡ Policies, Rules and Regulations framed for handling digital born and digital converted scholarly information.
- ≡ Privacy Issues arisen using digital information platform.
- ≡ Copyrights and licensing issues of digital contents
- ≡ Knowledge management and Role of MOOCs in Education
- ≡ Trans border flow of information in digital aeon.





## CALL FOR PAPERS

The Conference secretariat happy to announce call for papers among academic community, professionals, research scholars and students to discuss and deliberate various current nature of issues pertaining to digital transformation. Original, unpublished manuscripts based on research and innovative ideas are invited to present in presence of academic and professional communities during the event not later than 31<sup>st</sup> October 2018. The paper may be submitted on the any one or in the combination of sub-themes indicated below:

<b>DIGITAL STRATEGIES &amp; INNOVATION</b>	<b>PUBLISHING, TECHNOLOGY AND FUTURE OF ACADEMIA</b>
<ul style="list-style-type: none"> <li>3 Internet of Things ,Big Data &amp; Knowledge Discovery</li> <li>3 Data Mining, visualization and analytics</li> <li>3 Text/Web/Social/ User Behavior Mining</li> <li>3 Data Structures, Frameworks, and Models</li> <li>3 Data and Information Retrieval</li> <li>3 Open Data, Open Access &amp; Innovation management</li> <li>3 Semantic and Ontology, Taxonomy Management</li> </ul>	<ul style="list-style-type: none"> <li>3 Trends on E-Publishing and Digital Archives</li> <li>3 Sustainable Digital Preservation for Libraries, Archives and Museums</li> <li>3 Digital Scholarship and Publishing</li> <li>3 Repositories and Libraries: Case Study</li> <li>3 MOOCs in Education and Research</li> <li>3 Electronic Thesis and Dissertation</li> <li>3 Artificial Intelligence applications in Education</li> </ul>
<b>SOCIAL MEDIA AND PRIVACY</b>	<b>GLOBAL DIMENSIONS OF IPR</b>
<ul style="list-style-type: none"> <li>3 E Learning and Social Media Tools</li> <li>3 Social Network Analysis</li> <li>3 Web 3.0 and Future of Internet</li> <li>3 Collaborative Knowledge Creation and Crowd sourcing</li> <li>3 Social Search and Retrieval Systems</li> <li>3 Internet Privacy Issues</li> <li>3 Mobile Social Networking and Mobile web</li> </ul>	<ul style="list-style-type: none"> <li>3 Copyright Laws &amp; Policies</li> <li>3 Fair Use &amp; Copyright Infringement</li> <li>3 Digital Copyright</li> <li>3 Digital Licensing: Issues and Challenges</li> <li>3 Digital Rights and Management</li> <li>3 Plagiarism and Piracy in digital world</li> <li>3 Legal Protection of Databases</li> </ul>
<b>KNOWLEDGE ORGANIZATION &amp; SERVICES</b>	<b>CHALLENGES AND PITFALL OF TECHNOLOGIES</b>
<ul style="list-style-type: none"> <li>3 Electronic Resource Management</li> <li>3 Knowledge Discovery &amp; Data Mining</li> <li>3 Knowledge Transfer, innovation and Experience</li> <li>3 Convergence of Knowledge Management and Learning</li> <li>3 Service-oriented Architectures and Knowledge</li> <li>3 Emerging Issues of Bibliometric and Impact Management</li> </ul>	<ul style="list-style-type: none"> <li>3 Digital Disruption</li> <li>3 OSS and its implications</li> <li>3 Issues of E Deposits, Text and Readings</li> <li>3 Natural language indexing and searching</li> <li>3 Challenges in Managing Emerging Technology in Global Economy</li> <li>3 Challenges of ICT applications in libraries with special needs</li> <li>3 Information Security Management</li> <li>3 Cloud Computing and virtualization technologies in Libraries</li> </ul>







## SUBMISSION GUIDELINES

Submission of full papers (not more than 5 pages) with an abstract in approximately 200 words, keywords and references on A4 size paper with margin 1.5 cm on all sides in MS Word format in 12 points New Times Roman type single line spacing. Length of the paper should not exceed 4000 words. Details such as name of the author, designation, title of the article, abstract, name of the affiliating institution, mailing address, telephone number, fax number and E-mail address are to be included. Paper should be plagiarism free. Before publication paper submitted would be checked through Turnitin similarity Check Software. The paper submitted must not have been previously published or presented elsewhere. The Programme Committee will have the right to edit the papers. Selected papers will be published in the proceedings. The selected papers will be published as edited book with ISBN number in print or digital format. Paper may be submitted in co-authorship. However, it is mandatory to register at-least one author of the paper who wish to present paper. The paper may be submitted to [2018icdt@gmail.com](mailto:2018icdt@gmail.com) before last date. Important dates are enlisted as under:



## CONFERENCE FEE

National Law University Delhi believes to serve at its best hospitality to guests and academic delegates/ participants attend various programmes at its campus. The University facilitates best hospitality including meals, conference kits and other educational material to its delegates. The fee excluding accommodation and stay charges for three categories of delegates are as under:

International Delegates	Indian Delegates	Indian Students and Research Scholars
\$50	INR 2500	INR1000

Papers selected would only be printed in case of registration of at least one author. The registration may be submitted in the form of DD to The Registrar, National Law University Delhi payable at New Delhi. For online registration visit [www.itdt2018.webs.com](http://www.itdt2018.webs.com)





## ABOUT DELHI



Delhi is a Union Territory with a rich and remarkable history. It had been ruled by many rulers like Mughals and Britishers in the past therefore the city comprises many historical monuments. Be it Purana Qila (Old Fort), Qutab Minar or Tughlaqabad fort, each one has its own importance due to its rich historical backdrop. There are many monuments in New Delhi that built during the time of British rule such as- Parliament House, President's House and India Gate. There is no doubt in saying that monuments in Delhi reflect a true picture of architectural excellence. It is also true that beauty of some monuments in Delhi can't be described in words so better to visiting them and be the witness of their beauty.



## FASCINATING DELHI IN NOVEMBER

Historical Places to Visit in Delhi	Places of Charms and Wonders
<ul style="list-style-type: none"> <li>⊆ AgrasenkiBaoli</li> <li>⊆ Delhi Hat</li> <li>⊆ Humayun's Tom</li> <li>⊆ India Gate</li> <li>⊆ JantarMantar</li> <li>⊆ PuranaQilla</li> <li>⊆ QutubMinar</li> <li>⊆ Red Fort</li> </ul>	<ul style="list-style-type: none"> <li>⊆ Akshardham Temple</li> <li>⊆ Bahai (Lotus) Temple</li> <li>⊆ Delhi Zoological Park</li> <li>⊆ Garden of Five Senses</li> <li>⊆ Lodi Gardens</li> <li>⊆ Madame Tussauds, Delhi</li> <li>⊆ Nehru Planetarium</li> <li>⊆ Talkatora Garden</li> </ul>
Shopping Places in Delhi	Educational and Heritage Museums in Delhi
<ul style="list-style-type: none"> <li>⊆ Connaught Place</li> <li>⊆ Chandni Chowk</li> <li>⊆ HauzKhas</li> <li>⊆ LajpatNagar Market</li> <li>⊆ Sarojini Nagar Market</li> <li>⊆ Dwarka Sec-06 Market</li> </ul>	<ul style="list-style-type: none"> <li>⊆ National Museum, Delhi</li> <li>⊆ National Rail Museum, Delhi</li> <li>⊆ National Science Centre Museum, Delhi</li> <li>⊆ Nehru Memorial, Delhi</li> <li>⊆ Parliament Museum, Delhi</li> <li>⊆ Supreme court Museum, Delhi</li> </ul>

Winter starts in late November or early December and peaks in January, with average temperatures around 12–13 °C (54–55 °F). Although winters are generally mild, Delhi's proximity to the Himalayas results in cold waves leading to lower apparent temperature due to wind chill. The weather in Delhi during November and December remains very pleasant. It would be needing to carry light/soft woolen cloths during planning to visit Delhi in the session.



# ICDT 2018



## ORGANIZING TEAM

### CHIEF PATRON

**Prof. (Dr.) Ranbir Singh**  
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National Law University Delhi

### PATRONS

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### Convener

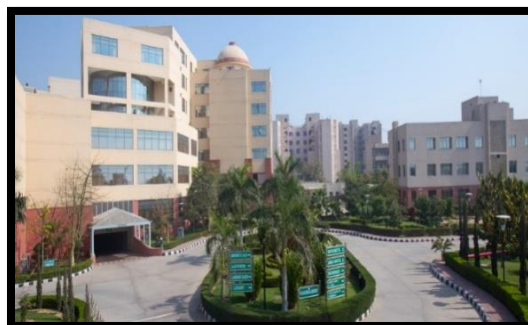
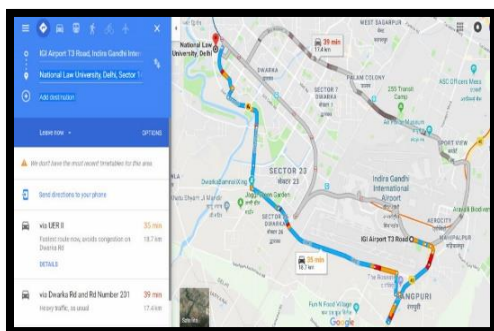
**Dr. P K Bhattacharya**  
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